

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 07

IA(I.B.C)/ 1867(MB)2024 IN C.P. (IB)/844(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **06.05.2024**

NAME OF THE PARTIES : **Delta Iron And Steel Company Private**  
**Limited Acting Through Its Resolution**  
**Professional Mr. Mangesh V. Kekre**  
**VS**  
**Karu Metals Private Limited**

**For OC** : Adv. Rajat Lohia

**For CD** : Adv. Vivek V. Phadke, Adv. Kunal Kanungo

**Section 9 of IBC**

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**ORDER**

**IA (I.B.C)/ 1867(MB)2024**

1. Heard both the Counsel for OC and CD and the *ex parte* order is recalled.
2. Heard the Counsel for OC and CD and the main CP is **Reserved for Orders**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**